

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 2112
TO BE ANSWERED ON THE 14TH MARCH, 2023

WITHDRAWING CASES FILED AGAINST FARMERS

2112. SHRIMATI PRENEET KAUR:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has initiated the process of withdrawing all the cases filed against the farmers across the country during the year-long protests against the three farm laws as promised; and
- (b) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) & (b): State Governments take care of law and order in the respective States and take decisions for registering/ withdrawal of criminal cases and record is also maintained by them only.
